

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 17th February, 2018

No. HC.VII-167 (Pt.-III)/2014/1104/A : The following Judicial Officers of Assam are to report for various duties in connection with the Inauguration Programme of the Judicial Academy, Assam, scheduled to be held on 24th February, 2018 in the campus of National Law University and Judicial Academy, Assam, Kamrup, Amingaon:

Sl. No.	Name	Designation
1	Shri Uttam Chetri	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati
2	Shri Gautam Daimari	Special Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
3	Shri Saptarshi Garg	Special Railway Magistrate, 1 st Class, Kamrup (M), Guwahati
4	Shri Amarendra Hazarika	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
5	Shri Debasish Kashyap	Munsiff No.1, Kamrup (M), Guwahati
6	Shri Ujal Borah	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
7	Shri Sarfraz Nawaz	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
8	Shri Sundeep Kashyap Das	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
9	Smti Pronami Dutta	Munsiff No.3, Kamrup (M), Guwahati
10	Smti Ayushree Shravan	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
11	Smti Mridusmita Devi	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
12	Smti Anne Baruah	Munsiff-cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon
13	Shri Devabrata Kalita	Judicial Magistrate, 1 st Class, Kamrup, Amingaon
14	Smti Himadri Sarma	Munsiff, Rangia
15	Smti Jayashree Bora	Sub-Divisional Judicial Magistrate (M), Sonari

THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY

The Officers are to report at the venue at 2:30 P.M. on 23.02.2018 and on 24.02.2018.

By order,
Sd/- Robin Phukan
Registrar General



Memo No. HC.VII-167 (Pt.-III)/2014/1105 - 1130/A dated 17.02.2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vigilance / Admn./ Judl. / Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Sivasagar.

He is requested to ensure circulation of the Notification amongst the concerned Judicial Officers of his respective District.

6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Research Officer, Judicial Academy, Assam.
8. The Deputy Registrar(_____), Gauhati High Court, Guwahati.
9. Shri Uttam Chetri, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati
10. Shri Gautam Daimari, Special Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
11. Shri Saptarshi Garg, Special Railway Magistrate, 1st Class, Kamrup (M), Guwahati
12. Shri Amarendra Hazarika, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati
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21. Shri Devabrata Kalita, Judicial Magistrate, 1st Class, Kamrup, Amingaon
22. Smti Himadri Sarma, Munsiff, Rangia
23. Smti Jayashree Bora, Sub-Divisional Judicial Magistrate (M), Sonari
24. The Administrative Officer, Judicial Academy, Assam.
25. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
26. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar General

17-02-18